

IN THE INCOME TAX APPELLATE TRIBUNAL KOLKATA 'A' BENCH, KOLKATA  
(BEFORE SRI J. SUDHAKAR REDDY, HON'BLE ACCOUNTANT MEMBER &  
SRI ABY T. VARKEY, HON'BLE JUDICIAL MEMBER]

ITA No. 1276/Kol/2019  
Assessment Years: 2015-16

*Smt. Sushila Devi Chowdhary*.....*Appellant*  
*253/9, Netaji Subhash Road,*  
*Howrah - 711 101.*  
*[PAN : AEPPC 0414 H]*

*Vs.*

*ITO, Ward - 46(3), Kolkata*.....*Respondent*

**Appearances by:**

*Shri Subash Agarwal, Advocate appeared on behalf of the Assessee.*  
*Shri Jayanta Khanra, JCIT appearing on behalf of the Revenue.*

Date of concluding the hearing : February 19<sup>th</sup>, 2021

Date of pronouncing the order : February 25<sup>th</sup>, 2021

**ORDER**

**PER BENCH:**

The assessee seeks permission of this Bench to withdraw her appeal in ITA No. 1276/Kol/2019 as she has availed the scheme under "Vivad Se Vishwas Act, 2020" vide her application dated 13.02.2021. The assessee states that she has been granted certificate by the designated authority in Form No.-3 under the provisions of "Vivad Se Vishwas Act, 2020".

2. We accept this application of the assessee and dismiss this appeal as withdrawn.

***Kolkata, the 25<sup>th</sup> day of February, 2021.***

***Sd/-***  
**[Aby T. Varkey]**  
Judicial Member

***Sd/-***  
**[J. Sudhakar Reddy]**  
Accountant Member

Dated : 25.02.2021  
SC, Sr. P.S.

*ITA No. 1276/Kol/2019*  
*Smt. Sushila Devi Chowdhary*  
*Assessment Year: 2015-16*

*Copy of the order forwarded to:*

1. *Smt. Sushila Devi Chowdhary, 253/9, Netaji Subhash Road, Howrah – 711 101.*
2. *ITO, Ward – 46(3), Kolkata.*
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Kolkata Benches, Kolkata.

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By order

Assistant Registrar  
ITAT, Kolkata Benches